

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)  
**N O T I F I C A T I O N**

Dated- Guwahati, the 19<sup>th</sup> November, 2019

**No.HC.VII-100 (Pt.-VII)/2010/6732/A** : Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the programmes shown against their name, scheduled to be held at the National Judicial Academy, Bhopal, in the following manner –

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Nominations
1.	P-1193	06.12.19 to 08.12.19	Refresher Course for CBI Courts	1. Shri Mahendra Kalita, Special Judge, CBI, Addl. Court No.3, Assam, Chandmari, Guwahati  2. Shri Thang Lianmang Guite, Special Judge under P.C. Act, Aizawl (Mizoram)
2.	P-1194	21.12.19 to 22.12.19	Workshop on Juvenile Justice (Care and Protection of Children) Act, 2015	1. Shri Kumdilong Kessen, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 <sup>st</sup> Class, Tuensang (Nagaland)  2. Shri Andrew Lalhruaitluanga, Civil Judge- cum-Judicial Magistrate, 1 <sup>st</sup> Class, Lunglei (Mizoram)

The Officers are to attend their respective programme accordingly.

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/6733 - 6753/A dated 19.11.2019

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima, for information and necessary action.

The Officer(s) is / are placed on deputation for the programme on condition that (a) the Officer(s) will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

8. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima. **He / she is requested to inform the nominated officer(s) of his / her State accordingly.**
11. The District & Sessions Judge, Kamrup (M), Guwahati.
12. The District & Sessions Judge, Aizawl / Lunglei.
13. The Principal District and Sessions Judge, Tuensang.
14. Shri Mahendra Kalita, Special Judge, CBI, Addl. Court No.3, Assam, Chandmari, Guwahati
15. Shri Thang Lianmang Guite, Special Judge under P.C. Act, Aizawl
16. Shri Kumdilong Kessen, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1<sup>st</sup> Class, Tuensang
17. Mr. Andrew Lalhruaitluanga, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Lunglei

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fee [(Rs.1000/-+GST @ 18%) = Rs. 1180/-] and boarding and lodging charges [(Rs. 2500/- + GST @ 18%)= Rs. 2950/- per day per participant]. **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

18. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
19. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
21. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**Registrar (Judicial)**